

GOVERNMENT OF INDIA
MINISTRY OF CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
DEPARTMENT OF FOOD AND PUBLIC DISTRIBUTION

LOK SABHA
UNSTARRED QUESTION NO. 1772
TO BE ANSWERED ON 06TH MARCH, 2018

WASTAGE OF FOODGRAINS

1772. SHRI RABINDRA KUMAR JENA:

Will the Minister of CONSUMER AFFAIRS, FOOD AND PUBLIC DISTRIBUTION उपभोक्ता मामले, खाद्य और सार्वजनिक वितरण मंत्री be pleased to state:

- (a) the details of the quantum of food- grains wasted as recorded by the FCI each year from 2014 to 2017;
- (b) the distribution of food wastage statistics, State-wise;
- (c) the quantum of fruits and vegetables which go unconsumed or wasted in a year from 2014 to 2017;
- (d) the procedure followed to handle the wasted foods not fit for consumption;
- (e) the number of warehousing and storage facilities for foodgrains which are mechanised;
- (f) the number of the FCI storage facilities that are currently functioning in the country, State-wise; and
- (g) the number of storage facilities that have forklifts and hand-pellet trucks?

A N S W E R

MINISTER OF STATE FOR CONSUMER AFFAIRS, FOOD & PUBLIC DISTRIBUTION
(SHRI C. R. CHAUDHARY)

(a): Procured foodgrains are stored in scientific godowns. However, inspite of all precautions, some quantity of foodgrains may get damaged/become non-issuable during storage due to various reasons such as storage pests' attack, leakages in godowns, procurement of poor quality stocks, exposure to rains, floods, etc. A quantum of 24695.5 tons, 18847.2 tons, 3115.7 tons, 8775.6 tons and 2244.74 tons of foodgrains accrued as damage/non-issuable in Food Corporation of India (FCI) during 2013-14, 2014-15, 2015-16, 2016-17 & 2017-18 (upto 01-02-2018) respectively.

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(b): State-wise details of the damaged/non-issuable foodgrains accrued in FCI during for last 4 years and current year are at ANNEXURE-I.

(c): The Central Institute of Post Harvest Engineering and Technology (CIPHET), an Institute under the Indian Council of Agricultural Research (ICAR) has conducted a study in 2013-14 sponsored by Ministry of Food Processing Industries, Government of India on "Assessment of Quantitative Harvest and Post-Harvest Losses of Major Crops/Commodities in India". The study included assessment of harvest and post harvest losses of 45 crops and livestock produce. The losses have been assessed in farm operations (harvesting, collection, sorting, grading, drying, packaging and transport) and storage channels (farm, godown/cold storage, wholesaler, retailer and processing unit). As per the study report the details of the quantitative losses of major fruits and vegetables at national level are as under:

S.No	Crop	Overall Total Loss (%) (Farm Operation+Transport+Storage)
1	Apple	10.39
2	Banana	7.76
3	Citrus	9.69
4	Grapes	8.63
5	Guava	15.88
6	Mango	9.16
7	Papaya	6.7
8	Sapota	9.73
9	Cabbage	9.37
10	Cauliflower	9.56
11	Green pea	7.45
12	Mushroom	9.51
13	Onion	8.20
14	Potato	7.32
15	Tomato	12.44
16	Tapioca	4.58

(d): Procedure for disposal of damaged/non-issuable foodgrains in FCI is at ANNEXURE-II.

(e): Steel/RCC Silo used for storage of foodgrains in FCI are mechanized. State-wise details of the Silos are at ANNEXURE-III.

(f): A number of 1840 food storage depots are functional in the country on January, 2018. The State-wise details of these depots are at ANNEXURE-IV.

(g): No storage facilities with forklifts, hand-pellet trucks is available in FCI.

ANNEXURE-I

ANNEXURE REFERRED TO IN REPLY TO PART (b) OF UNSTARRED QUESTION NO 1772 TO BE ANSWERED ON 06TH MARCH, 2018 IN LOK SABHA.

STATE-WISE DETAILS OF THE DAMAGED/NON-ISSUABLE FOODGRAINS ACCRUED IN FCI DURING FOR LAST 4 YEARS AND CURRENT YEAR

(Fig in tons)

S.No	States	2013-14	2014-15	2015-16	2016-17	2017-18 (upto 01-02-2018)
1	Bihar	3909.4	703.7	46.4	0	1526.45
2	Jharkhand	622.1	2.7	0	0	44.58
3	Odisha	1084.8	7108.8	25.9	1.4	0.32
4	West Bengal	12539.9	120.5	12.4	0	0
5	Assam	180.7	96.6	119.9	205.2	327.71
6	NEF	1827.8	95.4	210.4	104.9	90.62
7	Arunachal Pradesh	3.3	0	0	0	0
8	Nagaland	32.3	38	10.6	3	0
9	Delhi	34.3	2.6	16.1	11.9	13.98
10	Haryana	0	0	0	0	0
11	J & K	0	6120	0	0	0
12	Punjab	72.6	44.6	29.7	8.5	61.14
13	Rajasthan	13.0	2.8	2.4	124.9	1.30
14	Uttar Pradesh	1109.6	322.0	116.1	47.8	108.52
15	Uttrakhand	90.0	7.5	0	0	0
16	Andhra Pradesh	475.5	2262.1	2202.2	5.7	0
17	Kerala	355	397.7	178.9	88.1	1.50
18	Karnataka	45.6	747.8	35.2	12.8	24.24
19	Tamil Nadu	293.8	377.0	30.4	66.4	15.81
20	Gujarat	444.0	195.2	15.6	119.2	6.31
21	Maharashtra	1234.1	104.0	56.3	7963.4	13.36
22	Madhya Pradesh	76.9	80.2	0	0	0
23	Chhattisgarh	250.7	18.0	7.1	12.4	0
Total		24695.5	18847.2	3115.7	8775.6	2244.74

ANNEXURE REFERRED TO IN REPLY TO PART (d) OF UNSTARRED QUESTION NO 1772 TO BE ANSWERED ON 6TH MARCH, 2018 IN LOK SABHA.

PROCEDURE FOR DISPOSAL OF DAMAGED/NON-ISSUABLE FOODGRAINS IN FCI

On identification of damaged food grains by concerned Technical Assistant at the depot the following procedure of categorization/ disposal are followed:

A. Categorization

1. The three tier categorization at Depot level, Regional level, Zonal level shall be as under:
 - a) On identification/categorization of damaged foodgrains by Technical Assistant/Manager (QC) at the depot, 100% stock should be further categorized by the District Categorization Committee (DCC) consisting of Area Manager, Manager (QC), District Lab, Manager (QC) of concerned depot and Manager (Fin. A/Cs) within 15 days from the date of detection/categorization of damaged foodgrains at depot.
 - b) Regional Categorization Committee (RCC) consisting of Assistant General Manager (QC), AGM (Fin./A/Cs) of Regional Office concerned and Area Manager/AGM (QC) of concerned District will test check 20% of the total stock categorized by the DCC.
 - c) Zonal Categorization Committee (ZCC) consisting of QC officers nominated by ED (Zone), AGM (QC) of R.O. & AGM (QC)/Area Manager of the concerned District will test check 5% of the stocks categorized by the DCC within 15 days from the receipt of the report from GM (Region) concerned.
 - d) RCC/ZCC will test check and submit the report with specific recommendations to the General Manager (Region), through their respective offices.
 - e) The categorization of damaged foodgrains will be deemed / treated as final only on the receipt of categorization reports of RCC & ZCC by the General Manager (Region).
2. F.C.I. Headquarters deputed Vigilance Squads in case accrual of damaged foodgrain is more than 1,000 MT in a particular Region.

Categorization of damaged foodgrains is based on the % of sound grain.

<u>Category</u>	:	<u>%age of sound grains other than foreign matter and damaged foodgrains</u>
Feed-I	:	85% to less than 94% (in wheat)/95% (in rice)
Feed-II	:	70% to less than 85%
Feed-III	:	55% to less than 70%
Industrial Use	:	30% to less than 55%
Manure Use	:	10% to less than 30%
Dumping	:	less than 10% (to be offered as Manure before dumping)

Disposal of damaged foodgrains:

- (i) GM (Region) is competent Authority for disposal of damaged foodgrains for quantity where the price received in the tender/auction is above the reserve price.
- (ii) Wherever, the rates of damaged foodgrains received in tender inquiry/ auction are below the reserve price, such rates shall invariably be approved by the next higher authority i.e. Executive Director (Zone).
- (iii) GM. Region can dispose damaged foodgrain under Rate Running Contract but if at any time accrual is more than 500 MT, it is to be disposed off through tenders only (Copy of MTF enclosed).
- (iv) F.C.I. has to confirm that the parties involving tender enquiry including State Departments and Agencies have feed stock manufacturing plants.
- (v) Besides above, Executive Director (Zone) shall be competent to take decision on extension of period for lifting of stocks by Registered Parties / RCC holders beyond stipulated period of 30 days provided the concerned parties have deposited the requisite cost of damaged foodgrains as per terms and conditions of the contract. However, this should be decided on merit of each case not in routine.
- (vi) Wherever, the rates of damaged foodgrains received in tender inquiry / auction are below the reserve price, such rates shall invariably be approved by the next higher authority i.e. Executive Director (Zone).

3. RESERVE PRICES

The Reserve Price of damaged foodgrain is as under:-

- | | | | |
|-------|----------------|---|---|
| (I) | Feed -I | - | 60% of MSP of the Crop Year for Wheat.
60% of derived MSP of the Crop Year for Rice. |
| (II) | Feed-II | - | 50% of MSP of the Crop Year for Wheat.
50% of derived MSP of the Crop Year for Rice. |
| (III) | Feed-III | - | 40% of MSP of the Crop Year for Wheat.
40% of derived MSP of the Crop Year for Rice. |
| (IV) | Industrial Use | - | 30% of MSP of the Crop Year for Wheat.
30% of derived MSP of the Crop Year for Rice. |
| (V) | Manure | - | 10% of MSP of the Crop Year for Wheat.
10% of derived MSP of the Crop Year for Rice. |

ANNEXURE REFERRED TO IN REPLY TO PART (e) OF UNSTARRED QUESTION NO 1772 TO BE ANSWERED ON 06TH MARCH, 2018 IN LOK SABHA.

STATE-WISE DETAILS OF THE SILOS IN FCI

S.No	Location/Place	State	Type	Own/Hired	Capacity in Tons
SILO HIRED BY FCI CONSTRUCTED IN 2008 THROUGH PRIVATE PARTNERSHIP					
1	Moga	Punjab	Steel	Hired	2,00,000
2	Chennai	Tamil Nadu	Steel	Hired	25,000
3	Coimbatore	Tamil Nadu	Steel	Hired	25,000
4	Bangluru	Karnataka	Steel	Hired	25,000
5	Kaithal	Haryana	Steel	Hired	2,00,000
6	Navi Mumbai	Maharashtra	Steel	Hired	50,000
7	Hoogly	West Bengal	Steel	Hired	25,000 (Presently not in serviceable)
Total					5,50,000
SILO CREATED BY STATE GOVERNMENT					
1	Harda	Madhya Pradesh	Steel		50,000
2	Hoshangabad				50,000
3	Dewas				50,000
4	Satna				50,000
5	Sehore				50,000
6	Ujjain				50,000
7	Vidisha				50,000
8	Bhopal				50,000
9	Indore				50,000
10	Ahmedgarh	Punjab	Steel		50,000
11	Malerkotla				50,000
12	Sunam				50,000
Total					6,00,000
OWNED SILOS AVAILABLE WITH FCI					
1	Kotkapora	Punjab	Steel		25,000
2	Mandi Govindgarh	Punjab	RCC		20,000
3	Jagraon	Punjab	RCC		20,000
4	Moga	Punjab	RCC		20,000
5	Lucknow	UP	RCC		20,000
6	Hapur	UP	Steel		10,160
Total					1,15,160
Grand Total					12,65,160

ANNEXURE REFERRED TO IN REPLY TO PART (f) OF UNSTARRED QUESTION NO 1772 TO BE ANSWERED ON 06TH MARCH, 2018 IN LOK SABHA.

THE STATE-WISE DETAILS OF FOOD STORAGE DEPOTS AVAILABLE WITH FCI AS ON January, 2018

SL. NO.	REGION/U.T.	COVERED								TOTAL COVERED
		FCI OWNED	HIRED							
			STATE GOVT.	CWC	SWC	PEG	PWS 2010	PRIVATE PARTIES	TOTAL HIRED	
1	BIHAR	12	2	10	23	15	1	4	55	67
2	JHARKHAND	6	0	2	11	19	0	1	33	39
3	ORISSA	22	0	8	22	0	0	0	30	52
4	WEST BENGAL	23	0	3	0	0	0	7	10	33
5	ARUNACHAL	6	3	0	0	0	0	5	8	14
6	ASSAM	20	2	3	4	1	0	10	20	40
7	MANIPUR	4	1	0	0	0	0	0	1	5
8	NAGALAND	5	0	1	0	0	0	0	1	6
9	MEGHALAYA, MIZORAM, TRIPURA	14	4	0	2	0	0	0	6	20
10	DELHI	6	0	0	0	0	0	0	0	6
11	HARYANA	33	16	17	27	130	0	1	191	224
12	HIMACHAL PD.	6	6	3	0	3	0	0	12	18
13	J & K	16	1	0	0	7	0	7	15	31
14	PUNJAB	118	1	25	205	186	0	10	427	545
15	RAJASTHAN	36	0	24	67	12	0	4	107	143
16	UTTAR PRADESH	45	1	21	99	60	1	0	182	227
17	UTTRANCHAL	4	3	5	5	0	0	0	13	17
18	ANDHRA PRADESH	24	0	2	1	5	0	1	9	33
19	KARNATAKA	22	0	5	19	7	0	1	32	54
20	KERALA	23	0	0	0	1	0	0	1	24
21	TAMIL NADU	14	0	11	11	10	0	2	34	48
22	TELANGANA	11	1	7	5	6	0	0	19	30
23	CHHATTISGARH	21	1	3	12	4	0	0	20	41
24	GUJARAT	14	2	8	0	1	0	1	12	26
25	MADHYA PRADESH	19	0	2	0	0	0	0	2	21
26	MAHARASHTRA	13	0	9	24	27	2	1	63	76
27	COUNTRY TOTAL	537	44	169	537	494	4	55	1303	1840
